## Annex II

# **Annual Business Plan**

# A. Profile of the bank

		Data as on		
SI.	Particulars	March 31 of		
No.	i articulars	preceding		
		financial year		
1.	Name and address of the bank			
2.	License No. and date of license (copy of license to be attached)			
3.	Area of Operation (a copy of relevant extract from the byelaws			
	of the bank to be attached)			
4.	Whether bank has an elected Board of Directors?			
5.	Bank Type	Scheduled/Non-		
		Scheduled		
6.	Bank Tier	Tier 1/2/3/4		
7.	No. of existing branches/ extension counters			
	(List generated from CISBI to be annexed)			
11.	Has all the existing branches/ECs/ATMs/ Offices etc. been			
	reported on CISBI portal? (Yes/No)			
12.	Details of any branch/EC/ATM/ Office etc. for which the Reserve			
	Bank approval has not been obtained under section 23 of BR			
	Act, 1949 (AACS)			

### B. Board Resolution format approving the plan of action for opening branches

#### Name of the bank:

1. Medium term policy for branch expansion programme: Bank may furnish details of the proposed medium-term policy for its branch expansion for a period of 3 years along with expected level of business in the next 3 years in terms of deposits and advances.

#### 2. Details of proposed new branches

Name of the centre	Denviotion	Name	of	the	Members	at	the	proposed
with address and	Population of the centre	district		and	centre (only	y for	Salaı	y Earners'
Pincode	of the centre	state			Banks)			

Note: Reasons for the proposed branch including adequacy of banking facilities at the centre, business prospects at the proposed place of business within 12 months (an estimate of minimum business which the bank expects to attract) may be submitted. A viability study report (as per proforma given below) for the proposed branch containing the potential available in the area, estimate of income and expenditure and likely period of break-even etc. may be submitted.

Name of		No. of	Population	Deposits			Advances		
centre and	Population		expected	1st	2nd	3rd	1st	2nd	3rd
district	of centre	at centre	to be served	year	year	year	Year	Year	Year

Estimated Income			Estimated Expenditure			Profit/Loss		
1st vear	2nd vear	3rd year	1st year	2nd year	3rd vear	1st	2nd	3rd
lot your	Zna your				ora your	year	year	year

3. Whether any current Director and/or their family members have any interest in the
leased/rented/acquired premises used/ proposed to be used by the bank. If yes,
details thereof may be submitted (attach extra sheet if necessary).

4. Details of branches proposed and opened under previous three Annual Business Plans

			Branches	Details of
F	Branches	Branches	operationalised	branches not
Financial	proposed by	approved by the	within stipulated	operationalised
Year	the bank	Reserve Bank	time	within stipulated
				time*

<sup>\*</sup> Please furnish reasons of not opening the approved branches within stipulated time along with a copy of communication with the Reserve Bank on the matter, if any.

5. Details of branches proposed and opened under Automatic Route in last two financial years and the current financial year.

Financial	Name	of	Complete Address of	Branch O	pening	Date of Reporting
Year	Branch		Branch	Date		on CISBI Portal

# C. Steps for arriving at Headroom in terms of Net Worth per Branch for Allotment of Branches

	No. of Branches	(₹ in crore)	
Net Worth* as on March 31st of 20XX		XX	а
No. of Branches as on March 31		х	
Add: No. of Branches allotted but not yet opened	xx		У
Total (x + y)	XX		b
Headroom capital utilised @ ₹ 2 crore p	er branch (b x 2)	XX	С
Available Headroom for allotment of bra FY (a-c)	XX	d	
No. of Branches proposed		Z	
Available headroom after allotment of p @ ₹ 2 crore per branch [d- (z x 2)]	XX		

<sup>\*</sup> as per latest available assessed/ audited figures